

DIVISION BENCH  
COURT - II

**O-236**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/152(KB)2023  
IN  
C.A.(CAA)/138(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> MARCH 2024, 10:30 A.M**

IN THE MATTER OF	ULTRATECH NATHDWARA CEMENT LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearance (via video conferencing/physically)**

Mr. Ratnanko Banerji, Sr. Adv. ] For the Petitioner  
Mr. D.N. Sharma, Adv. ]  
Mr. Aniket Agarwal, Adv. ]  
Mr. Bhargav Chakraborty, Adv. ]  
  
Mr. Sudhir Kapur, JD ] For RD (ER) MCA

**ORDER**

1. Learned Senior Counsel for the Petitioner present. Mr. Sudhir Kapoor, Joint Director from the office of the Regional Director (Eastern Region) MCA present.
2. When the matter was taken up for hearing, Mr. Sudhir Kapoor, Joint Director from the office of the Regional Director (Eastern Region) MCA submits that SFIO has raised an objection. His statement is noted.
3. Heard. **Reserved for orders.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**